

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 02-02-17

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER	:	256/16
PETITION NUMBER	:	TP 107/17
NAME OF THE PETITIONER (S)	:	CUMMINS GENERATOR TECHNOLOGIES INDIA PVT. LTP.
NAME OF THE RESPONDENT (S)	:	RA POWER GEN ENGINEERS PVT. LTD.
UNDER SECTION	:	433 (e), (f)

S.NO. NAME (IN CAPITAL)
 &
 PHONE NUMBER

DESIGNATION

REPRESENTATION BY WHOM

SIGNATURE

S.S. Shubhang

SHUBHANG SETLUR

Petitioner

9448027778

Shri Shubhang Setlur, Advocate appearing for the Petitioner is present. He is directed to file 2 sets of copies and to comply with Rules framed under I & B Code and to also serve notices on the respondents after collecting it from the Registry.

Time granted till 06.03.2017.

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)